

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

DIRECTORATE GENRAL OF FOREIGN TRADE

UDYOG BHAWAN: NEW DELHI

....

Dated: 24th April, 1998

Policy Circular No. 2 (RE- 98) /98-99

1. Agricultural & Processed Food Products

Export Development Authority,

Ansal Chamber II, 4th Floor,

Bhikaji Cama Place, Africa Avenue,

New Delhi-110066.

2. All Customs Authorities.

3. All Licensing Authorities.

4. All others as usual.

Subject:- Export of Sugar from the free sale quota of the year 1997-98 and
1998-99.

Attention is invited to the entry at Sl. No. 25 of Schedule 2 Appendix 1 of the book titled "ITC(HS) Classifications of Export and Import Items 1997-2002".

2. It has been decided to release a ceiling of 32,700 (Thirty two thousand and seven hundred) MTs of Sugar from the free sale quota of 1997-98 and 1998-99 for export to EEC & USA under the preferential arrangement as per the details indicated below:-

- i. 10,200 MTs of white sugar for export to EEC (1997-98 quota).
- ii. 12,000 MTs of raw sugar for export to United States of America (1997-98 quota).
- iii. 10,500 MTs of raw sugar for export to EEC (1998-99 quota).

3. The Indian Sugar & General Industry Export Import Corporation (ISGIEIC) Ltd. shall be the sole agency authorised to export raw/white sugar to the EEC and USA against the preferential ceiling as indicated above. The export of above quantity of raw/white sugar to the EEC and the USA under the preferential arrangement as indicated above shall also be subject to prescribed pre-shipment certification by the Export Inspection Council.

(Ashutosh Mishra)

Dy. Director General of Foreign Trade

For Director General of Foreign Trade

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